

**PROMOTION OF STENOGRAPHERS  
EXCLUDED FROM C.S.S.**

\*58. SHRI R. N. KAKATI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Stenographers working in the offices not participating in the Central Secretariat Service Scheme are eligible for promotion to the posts of Superintendents;

(b) if so, whether any condition has been stipulated for their promotions; and

(c) if the answer to part (b) above be in the affirmative, what are the details of the conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Posts of Stenographers are not in the direct line of promotion to higher ministerial posts of Head Clerks, Superintendents etc., in the offices concerned. They are, however, considered eligible for promotion to such posts on certain conditions.

(b) Yes, Sir.

(c) Stenographers are deputed to work for a specified period in the corresponding grades of Upper Division Clerks or Assistants, as the case may be, to enable them to get the necessary experience in the line before they could be considered for promotion to the higher posts of Head Clerk, Superintendent etc.

**OIL REFINERY NEAR MADRAS**

♦59. SHRI Y. A. REDDY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that a site at Marali live miles north of Madras, has been selected for the location of the proposed Oil Refinery;

(b) if so, the stage at which the matter regarding the setting up of the Refiner, now stands ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR) : (a) This site has been recommended by the Site Selection Committee and a decision is expected to be taken soon.

(b) The terms and conditions of the Formation Agreement are under discussion.

**ARREST OF PAKISTANIS IN DELHI**

\*60. SHRI OM MEHTA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that in the month of December, 1964, Delhi Police arrested two Pakistanis from Jhuggies near Nizam-ud-Din area and also recovered jewellery worth about Rs. 40,000 from them;

(b) the total number of Pakistanis arrested in Delhi during the last six months for burglaries, smuggling and overstaying; and

(c) the steps taken to stop infiltration of Pakistanis in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) On 6th December, 1964, the Delhi Police arrested one Pakistani national and one local resident from Jhuggies near Nizam-ud-Din area and recovered Stolen jewellery worth about Rs. 40,000 which has been buried in a nearby place.

(b) No Pakistani national was arrested for burglaries or smuggling, but seven Pakistani nationals were arrested by the Delhi Police during the last six months for overstaying the authorised period of their stay in India.

(c) There is no problem of infiltration of Pakistanis in Delhi. If any stray cases of Pakistani nationals without travel documents are detected, they are dealt with under the Indian Passport Act, 1920 and the Foreigners Act, 1946.

**पेट्रोल तथा रसायन मंत्रालय में अस्थायी  
कर्मचारी**

57. श्री भगवत नारायण भार्गव : क्या पेट्रोल तथा रसायन मन्त्री यह बताने की कृपा करेंगे कि उनके मन्त्रालय तथा उसके अधीनस्थ और सम्बद्ध कार्यालयों में 1963 के वर्ष के अन्त में प्रत्येक श्रेणी के कितने-कितने कर्म-